

**DETAILS OF CRIMINAL CASES PENDING AGAINST MPs / MLAs**  
**DISTRICT WISE FOR THE MONTH OF JULY 2024**

**DISTRICT :NORTH GOA**

<b>Sr.No.</b>	<b>Name of the member of Parliament / Member of Legislative Assembly (MPs/MLAs)</b>	<b>Case No.</b>	<b>Case Status</b>
1.	State of Goa Versus Mauvin Godinho Ors  Mauvin Godinho	SPCC/8/2001	Trial
2.	State of Goa versus Dayanand Ganesh Narvekar  Dayanand Ganesh Narvekar	CC/111/S/2012	Trial
3.	State of Goa Versus Atanasio Monserrate @ Babush and ors  Atanasio Monserrate	SCORS/4/2014	Trial
4.	State of Goa PI CB Ribandar V/s 1) Michael Lobo & 3 Ors.  Michael Lobo	CC/73/S/2016/A	Trial

5.	State of Goa Versus Shri Atanasio Teoflio Martins Monserrate @ Babush Monserrate  Atanasio Monserrate	SCORS/45/2018	Order on Exhibit
6.	1) Directorate of Enforcement Government of India- Through Rajesh Nair Assistant Director Panaji Zonal Office 1st Floor Jeevan Vishwas LIC building EDC Complex Patto Plaza Panaji Goa 403001 V/s 1) Shri Digambar Vasant Kamat 2) Shri Churchill Alemao  Shri Digambar Vasant Kamat & Shri Churchill Alemao	PMLA/1/2018	Report
7.	Directorate of Enforcement Government of India Versus Shri Dayanand Narvekar  Shri Dayanand Narvekar	PMLA/1/2019	Arguments
8.	State of Goa Versus Mr. Churchill Alemao & Ors  Mr. Churchill Alemao & Mr. Digamber Kamat	SPCC/6/2019	Report

9.	1) State of Goa(Crime Branch P.S) V/s 1) Shantaram Haldankar 2) Prakash Velip & 7 ors  Prakash Velip	CC/532/S/2022/A	Trial
10.	1) State of Goa(Crime Branch P.S) V/s 1) Prakash Velip & 4 Ors.  Prakash Velip	CC/569/S/2022/A	Report
11.	State of Goa Versus 1. Mr. Chetan Desai 2. Mr. Dayanand Narvekar  Shri. Chetan Desai & Shri Dayanand Narvekar	PMLA/2/2023	Arguments
12.	1) State of Goa(Thr. C.B. P.S) V/s 1) Anant Shinde 2) Prakash Velip & 14 Ors.  Prakash Velip	CC/31/S/2023	Trial

**DISTRICT : SOUTH GOA**

<b>Sr.No.</b>	<b>Name of the member of Parliament / Member of Legislative Assembly (MPs/MLAs)</b>	<b>Case No.</b>	<b>Case Status</b>
1.	Crime Branch v/s Francisco Xavier Pacheco.  Francisco Xavier Pacheco @ Mickey	CC 209/S/2017/1	Report
2.	State ( Fatorda Police Station) v/s Vijay Sardessai  Vijay Sardessai S/o Jaivant Sardessai	CC 25/S/2022	Arguments
3.	Mormugao Police Station V/s Sankalp Amonkar,Shradha Amonkar, Sandesh Mesta, Reshma Ravankar.Sarika Palkar,Bhavana Bhosle,Murari Bandekar, Nilesh Navelkar,Rekha Pacheco,Agnelo Pereira, Devendra Shetye,Jose fernendes, Dayaneshwar Gaonkar, Sandeep Haldankar, Shantaeram Paradkar,Rajan Wagh, Uday Naik, Sheshmani Chawdhari, Shivshankar Balutagi, Vepuri Venkatadri,Praveen Amonkar, Santosh alyekar,Pratik Palyekar, Suraj @ Balan Chodankar  Sankalp Amonkar	CC 55/P/2023	Appearance

4.	State ( Collem Police Station) V/s Rafique Latif, Rajesh Kerkar, Arvind Sharma, Sanjay @ Sameer Naik, Sukesh Pujari, Balram Gurav, Vishal Fadte @ Phadke Bhoval Solanki, Rajesh Fal Dessai.  Rajesh Fal Dessai S/o Khushali Fal Dessai	CC 86/S/2022	Appearance
5.	Dy. Collector V/s Ganesh Chandru Gaonkar  Ganesh Chandru Gaonkar	CC 234/P/2022	Report
6.	Dy. Collector v.s Subhash Phal Dessai  Subhash Phal Dessai	CC 340/P/2022	Steps
7.	Dy. Collector v/s Subhash Phal Dessai  Subhash Phal Dessai	CC 341/P/2022	Steps
8.	Anil A Bhandodkar V/s Francisco Xavier Pacheco  Francisco Xavier Pacheco @ Mickey, S/o Late Mr. Joao Francis Pacheco	CC 519/NI/2022	Trial